

**Customs, Excise & Service Tax Appellate Tribunal  
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.1

**Customs Appeal No. 469 of 2011**

(Arising out of Order in Appeal No. 98/Commr(A)/JMN/2011 dated 29.08.2011 passed by  
Commissioner of Customs (Appeals)-Jamnagar)

**M/s Gujarat Nre Coke Ltd.**

22 camac Street, Block-C,  
5<sup>th</sup> Floor, Kolkata-700 016

**...Appellant**

*VERSUS*

**Commissioner of Customs-Jamnagar(prev.)**

Sharda House, Bedi Bandar Road,  
Opp. Panchvati, Jamnagar-  
Gujarat-361 001

**...Respondent**

**APPEARANCE:**

None appeared for the Appellant

Shri Prashant Tripathi, Superintendent (AR) appeared for the Respondent

**CORAM: HON'BLE MR. SOMESH ARORA, MEMBER (JUDICIAL)  
HON'BLE MR. SATENDRA VIKRAM SINGH, MEMBER(TECHNICAL)**

DATE OF HEARING: 21.04.2025

DATE OF DECISION: 21.04.2025

The appeal is disposed of. For order, see order of date in Customs  
Appeal No. 117 of 2011.

**(SOMESH ARORA)  
MEMBER (JUDICIAL)**

**(SATENDRA VIKRAM SINGH)  
MEMBER (TECHNICAL)**

Neha